

## **Committee on Provision of Computers to Members of Lok Sabha**

### **Introduction**

#### **Constitution**

Hon'ble Speaker has constituted a Committee on Provision of Computers to Members of Lok Sabha w.e.f. 15<sup>th</sup> September 2014 under the Rule 3 of the Provision of Computer Equipment (Members of Lok Sabha) Rules, 2009. The terms of reference of the Committee shall be to consider –

- (i) and suggest modifications from time to time in the procedure to regulate the purchase of computer equipment under the Scheme of financial entitlement of members of Lok Sabha for Computer Equipment;
  - (ii) the items of computer equipment to be included/excluded from the Annexure to rule 2(a) of the said Rules;
  - (iii) and review of the financial entitlement of a member for computer equipment from time to time;
  - (iv) addition/deletion in the list of Original Equipment Manufacturers (OEMs) of computer equipment; and
  - (v) any other matter relating to computer hardware and software referred to it by the Speaker, Lok Sabha from time to time.
2. The tenure of the Committee shall for the duration of the 16<sup>th</sup> Lok Sabha.